THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) (a) The Water Supply and Sewage Disposal Undertaking of the Delhi Municipal Corporation intends to conduct survey of drinking water facilities in Delhi villages.

(b) The survey is likely to be commenced during 1969-70.

(c) It will take about 2 years to complete the survey and to prepare a comprehensive scheme.

**Development rebate for Textile Industry**

126. SHRI HARDAYAL DEVGUN: Will the Minister of FINANCE be pleased to state:

(a) whether the Textile Industry have requested the Government to accord the industry "Priority Industry" treatment for income-tax purposes and to allow higher rate of development rebate;

(b) if so, whether Government have agreed to the request of the Textile Industry;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY-PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Yes, Sir. Such a request has been received from the jute and cotton textile industries.

(b) No, Sir.

(c) Does not arise.

(d) Government did not find it possible to accede to these requests having regard o all relevant factors including considerations of revenue and the fact that loan assistance is being extended to these industries for financing the acquisition of plant and machinery.

**Government Quarters in R. K. Puram, New Delhi**

127. SHRI HARDAYAL DEVGUN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that about 8,000 Government Quarters in R. K. Puram, New Delhi are lying vacant for the last 2 years;

(b) if so, the loss in revenue being suffered by Government as a result thereof; and

(c) the reasons for not allotting these quarters to Government employees who are entitled for such accommodation?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH): (a) to (c). Only about 40 quarters in Sector XII, R. K. Puram remains to be allotted as the Municipal Corporation of Delhi has shown its inability to ensure water supply to these quarters during the summer months. It is expected that the Corporation would be in a position to supply water to thes equarters by September-October, 1968, after which the quarters will be allotted to Government servants.

**शहीदों के स्मारक**

128. **श्री रामगोपाल शालवाले** : क्या निर्माण, आवास तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) गांधी जी, नेहरू जी तथा शास्त्री जी की स्मृति में बनाये जाने वाले प्रस्तावित स्मारकों पर कुल कितना धन व्यय किये जाने की संभावना है;

(ख) इन स्मारकों पर प्रति वर्ष कितना धन व्यय किये जाने का सम्भावना है ;

(ग) क्या श्यामजी कृष्ण वर्मा, नेताजी सुभाष चन्द्र बोस, सरदार भगतसिंह, राम

प्रसाद बिस्मिल, स्वामी श्रद्धानन्द जैसे महान क्रान्तिकारी नेताओं तथा अन्य शहीदों और देशभक्तों के स्मारक बनाने का कोई प्रस्ताव सरकार के विचाराधीन है; और

(घ) यदि हां, तो इन स्मारकों का स्वरूप क्या होगा ?

**निर्माण, आवास तथा पूर्ति मंत्रालय में उपमंत्री (श्री इकबाल सिंह)** : (क) और (ख) :

| | खर्च की गयी राशि | खर्च की जानेवाली अतिरिक्त राशि | वार्षिक संभावित अनुरक्षण को अनुमानित लागत |
|---|---|---|---|
| | (रुपये लाखों में) | | |
| 1. राजघाट | 1.00 | 43.26 | 1.31 |
| 2. शान्तिवन | 10.30 | 24.39 | 0.17 |
| 3. विजयघाट | 1.90 | 0.49 | 0.10 |

(ग) और (घ). सार्वजनिक खर्चे पर मूर्तियां स्थापित करने का प्रस्ताव सरकार के द्वारा आरम्भ नहीं किया जाता। ऐसे प्रस्तावों को नगर पालिका, निकायों, गैर सरकारी संगठनों अथवा व्यक्तियों जो कि इस संबंध में पूरा व्यय वहन कर सके, को प्रवर्तन करना होता है ।

मूर्तियां स्थापित करने के लिए गैर-सरकारी पार्टियों से कुछ निम्नांकित प्रस्ताव मिले हैं :—

1. श्री सुभाषचन्द्र बोस बगैर किसी वित्तीय प्रस्ताव के
2. सरदार भगतसिंह वित्तीय सहायता से
3. स्वामी श्रद्धानन्द वित्तीय सहायता से

इन मूर्तियों को स्थापित करने लिए स्थान का चयन विचाराधीन है ।

**Krishna Water Dispute**

129. SHRI ESWARA REDDY:
SHRI K. SURYANARAYANA:
SHRI RAM AVTAR SHARMA:
SHRI SHIV KUMAR SHASTRI:
DR. SURYA PRAKASH PURI:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the further efforts which have been made by the Centre to resolve the dispute between Andhra Pradesh, Mysore and Marashtra over the sharing of Krishna river waters;

(b) whether these efforts have yielded any results; and

(c) if not, the further steps which Government propose to take to find an early solution to the dispute?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (c). As the disputes in respect of the Krishna and Godavari rivers could not be settled by negotiations, steps are being taken to refer these disputes to tribunals under the Inter State Water Disputes Act, 1956.

**उत्तर भारत में पेय जल की अत्याधिक कमी**

130. **श्री रघुवीर सिंह शास्त्री** : क्या **स्वास्थ्य, परिवार नियोजन एवं नगर विकास** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि उत्तर भारत के लोगों को पेय जल की अत्यधिक कमी की समस्या का सामना करना पड़ता है जो ग्रीष्म काल में और भी भयंकर रूप धारण कर लेती है; और